

DIVISION BENCH ITEM NO.145
NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ

APPEAL No.34/ALD/2023

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 16th May, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	DUSHYANT KUMAR PARASHAR & ANR. V/S DORI LAL SHEET GRAH PRIVATE LIMITED & ORS.
UNDER SECTION	58 OF THE COMPANIES ACT, 2013 R/W RULE 11 & 70 OF NCLT RULES, 2016

THROUGH PHYSICAL/VIRTUAL HEARING:

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned
to 18th July, 2024.

**-Sd-
(Court Officer)**

16th May, 2024

*Avaneesh Kumar Singh
(Stenographer)*